

THE GAJAPATHINAGARAM TALUK AND PRAKASAM DISTRICT (FORMATION)
ACT, 1970

ACT No. 2 of 1970

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THE GAJAPATHINAGARAM TALUK AND PRAKASAM DISTRICT (FORMATION)
ACT, 1970 2 of 1970 [13th March, 1970]

ACT No. 2 of 1970

[13th March, 1970]

AN ACT PROVIDING FOR THE FORMATION OF THE NEW TALUK OF
GAJAPATHINAGARAM IN THE VISAKHAPATNAM DISTRICT AND THE
NEW DISTRICT OF ¹[PRAKASAM] IN THE STATE OF ANDHRA PRADESH
AND FOR MATTERS CONNECTED THEREWITH

BE it enacted by the Legislature of the State of Andhra Pradesh in the
Twenty First year of the Republic of India as follows:-

1. Short title and commencement - (1) This Act may be called the
Gajapathinagaram Taluk and ¹[Prakasam] District (Formation) Act, 1970.

(2) It shall, in so far as it relates to the formation of -

(a) Gajapathinagaram taluk, be deemed to have come into force on the
15th November, 1969;

(b) ¹[Prakasam] district, come into force on the 2nd February, 1970

2. Definitions - In this Act, unless the context otherwise requires, -

(a) 'Government' means the State Government;

(b) 'law' includes any enactment, Ordinance, Regulation, Order, bye-
law, rule, scheme, notification or other instrument having the force of
law;

(c) 'notification' means a notification published in the Andhra Pradesh
Gazette;

(d) 'Schedule' means a Schedule to this Act.

3. Formation of the new taluk of Gajapathinagaram - There shall be deemed to
have been formed, as from the fifteenth day of November, 1969, a new taluk in the
district of Visakhapatnam or the State of Andhra Pradesh, known as
Gajapathinagaram taluk comprising the areas specified in the First Schedule; and
such of those areas in the Srikakulam district as have been included in the
Gajapathinagaram taluk shall, as from that day, be deemed to have ceased to form
part of that district.

4. Formation of the new district of ¹[Prakasam] - As from the second day of
February, 1970, there shall be formed a new district in the State of Andhra
Pradesh, to be known as the ¹[Prakasam] district comprising the areas specified in
the Second Schedule; and the said areas shall thereupon cease to form part of the
district of Guntur, Nellore or Kurnool, as the case may be.

5. Power to make supplemental, incidental and consequential orders - The
Government may, for the purpose of giving effect to this Act, by notification, make
such supplemental, incidental and consequential provisions as they may deem
necessary.

¹. Substituted by Act No.8 of 1972, S 2

6. Validation of notification relating to the formation of Gajapathinagaram Block and constitution of Panchayat Samithi therefore - Notwithstanding anything in the Andhra Pradesh Panchayat Samithis and Zilla Parishads Act, 1959, (A.P. Act, XXXV of 1959) the notifications of the Government in G.O.Ms.Nos. 546 and 547 of the Planning and Panchayati Raj Department, dated the 15th November, 1969, published at pages 1-6 of Part VII-Extraordinary of the Andhra Pradesh Gazette, dated the 15th November, 1969, and issued or purporting to have been issued under section 3 of that Act, redelimiting certain Blocks in Srikakulam and Visakhapatnam districts and forming a new Block known as Gajapathinagaram Block, comprising certain villages specified in the First Schedule, and constituting a Panchayat Samithi for that Block, shall be deemed always to have been validly issued: and anything done or any action taken by the Government or by any officer or authority in pursuance of the said notifications shall be deemed to have been validly done or taken in accordance with law.

7. Constitution of Zilla Parishad for the new district of ¹[Prakasam] - (1) Notwithstanding anything in the Andhra Pradesh Panchayat Samithis and Zilla Parishads Act, 1959 (A.P.Act XXXV of 1959)--

(a) the Government may, by notification, constitute a Zilla Parishad for the new district of ¹[Prakasam] with effect on and from such date as may be specified therein;

(b) the Zilla Parishad shall, by the name of the ¹[Prakasam] district, be a body corporate having perpetual succession and a common seal with power to acquire, hold and dispose of property and to enter into contracts and may by its corporate name, sue and be sued;

(c) the Government may appoint a Special Officer to exercise the powers, discharge the duties and perform the functions of the newly constituted Zilla Parishad for the ¹[Prakasam] district, its Chairman, Vice-Chairman, Standing Committees and its Secretary;

(d) the Special Officer shall cause arrangements for elections to be made so that the elected members may come into office not later than six months from the date specified under clause (a):

Provided that the Government may extend the time limit aforesaid by a period not exceeding three months, if for any unavoidable reasons, the elections cannot be completed within the said time limit;

(e) the Special Officer shall exercise the powers, discharge the duties and perform the functions of the Zilla Parishad until the elected members come into office, of the Chairman and Vice- Chairman until a Chairman and Vice-Chairman are elected by the Zilla Parishad, of the Standing Committees until the Standing Committees are constituted by the Zilla Parishad and of the Secretary until a Secretary is appointed, as the case may be;

(f) save as respects matters provided in this section all the provisions of the Andhra Pradesh Panchayat Samithis and Zilla Parishads Act,

1959 (A.P.Act XXXV of 1959) shall apply to the Zilla Parishad for the new district of ¹[Prakasam].

(2) The Government may, for the purpose of giving effect to the provisions of this section, make by notification, such supplemental, incidental and consequential provisions, including provisions as to the composition of the members of the newly constituted Zilla Parishad for ²[Prakasam] district or the Zilla Parishads for the existing districts of Guntur, Nellore and Kurnool, or their Standing Committees, as to the transfer to the Zilla Parishad for ³[Prakasam] district, or disposal otherwise of the assets or institutions vesting in the Zilla Parishads for the existing districts aforesaid, as to the discharge of the liabilities, if any, subsisting against the said Zilla Parishads relating to or arising from such assets and institutions and also as to the recovery of any sums due to or recoverable by the said Zilla Parishads on the date of the constitution of the Zilla Parishad for the new district of ⁴[Prakasam].

8. Territorial extent of and power to adapt laws - (1) The provisions of section 3 or section 4 shall not be deemed to have effected any change in the territories to which any law in force immediately before the 15th November, 1969 or the 2nd February, 1970, as the case may be, extends or applies, and territorial references in any such law to the district of Srikakulam, Visakhapatnam, Guntur, Nellore or Kurnool shall, until otherwise provided by the State Legislature or other competent authority, continue to have the same meaning.

(2) For the purpose of facilitating the application in relation to the district of Srikakulam, Visakhapatnam, ¹[Prakasam], Guntur, Nellore or Kurnool of any law made before the 15th November, 1969 or the 2nd February, 1970, as the case may be, the Government may, by notification, make such adaptations and modifications of the law, whether by way of repeal or amendment, as may be necessary or expedient, and thereupon every such law shall have effect subject to the adaptations and modifications so made until altered, repealed or amended by the State Legislature or other competent authority.

9. Power to Construe laws, etc., - (1) Notwithstanding that no provision or insufficient provision has been made by or under this Act, any Court, Tribunal or authority required or empowered to enforce any law, appointment, license, permit or other proceeding, may, for the purposes of facilitating its application in relation to the district of Srikakulam, Visakhapatnam, ¹[Prakasam], Guntur, Nellore or Kurnool, construe the law, appointment, license, permit or other proceeding with such alterations not affecting the substance as may be necessary or proper to adopt it to the matter before the Court, Tribunal or authority, as the case may be.

(2) The Government may, by notification, specify the authority, officer or person who shall be competent to exercise such functions exercisable under any law, appointment, license, permit or other proceeding in force, as may be mentioned in that notification and such law, appointment, license, permit or other proceeding shall have effect accordingly.

10. Notifications to be laid before the State Legislature - Every notification made under this Act, shall, immediately after it is made, be laid before each House

¹. Substituted by Act No.8 of 1972, S 2

². Substituted by Act No.8 of 1972, S 2

of the State Legislature if it is in session and if it is not in session in the session immediately following, for a total period of fourteen days which may be comprised in one session or in two successive sessions, and if, before the expiration of the session in which it is so laid or the session immediately following, both Houses agree in making any modification in the notification or in the annulment of the notification, the notification shall from the date on which the modification or annulment is notified, have effect only in such modified form or shall stand annulled, as the case may be, so however that any such modification or annulment shall be without prejudice to the validity of anything previously done under that notification.

11. Repeal of Ordinance I of 1970 - The Gajapathinagaram Taluk and Ongole District (Formation) Ordinance, 1970, is hereby repealed.

FIRST SEHEDULE

(Section 3 and 6)

District	Taluk	Village
(1)	(2)	(3)
Vishakapatnam	Gajapathinagaram	1. Badevalasa
		2. Chinachamalapalle
		3. Chinamedapalle
		4. Datti
		5. Gutchimi
		6. Gadabavalasa
		7. Ingilapalle
		8. Jakkuva
		9. Komatipalle Agraharam
		10. Kuntinivalasa
		11. Maradam
		12. Marrivalasa
		13. Pedachralepalle
		14. Pedamedapalle
		15. SwamiChintalavalasa
		16. Tadedoravalasa
		17. Vindhyavasi
		18. Venkatapuram near Datti
		19. Venkatakrishnarajapuram
		20. Dattirajeru
		21. Bhupalarajapuram
		22. Balabhadrarajapuram
		23. Pedamanapuram
		24. Sarayavalasa
		25. Vengara

FIRST SEHEDULE – (Continued)

District	Taluk	Village
(1)	(2)	(3)
Vishakapatnam	Gajapathinagaram	26. Dasupeta
		27. Gudivada
		28. Rabanda
		29. Kannam
		30. Chinakada
		31. Bhojarajapuram
		32. Bangarampeta
		33. Porali Agraharam
		34. Gobhyam
		35. Vijayarampuram
		36. M. Lingalavalasa
		37. Pedakada
		38. Gadasam
		39. Vijayaramagajapatinagaram
		40. Visweswararajapuram
		41. T. Burjavalasa
		42. Timiteru
		43. Lakshmipuram
		44. Krishnapuram
		45. Andhra
		46. Bhimavaram
		47. Bhimapolu
		48. Chippapalle
		49. Ippalavalasa
		50. Kondalingalavalasa
		51. Kureru
		52. Nikkalavalasa
		53. Uddangi

FIRST SEHEDULE - Continued

District	Taluk	Village
(1)	(2)	(3)
Vishakapatnam	Gajapathinagaram	54. Jagannadhapuram
		55. Panasalavalasa
		56. Butchempeta
		57. Londrapadu
		58. Pallapadu
		59. Billakota
		60. Gottilipadu
		61. Gummakota
		62. Lova kadambavalasa
		63. Nandakota
		64. Sarapalle
		65. Buradagedda
		66. Dabbalapadu
		67. Dagudivalasa
		68. Gujjeli
		69. Sankuparthi
		70. Kondamoamidivalasa
		71. Gajamguddivalasa
		72. Pullitivalasa
		73. Seelavalasa
		74. Savaravilli
		75. Ittikattavalasa
		76. Mirtivalasa
		77. Regulapadu
		78. Tinneruvalasa
		79. Marrivalsa
		80. Kumbivalasa
		81. Nandapurivalasa

FIRST SEHEDULE

District	Taluk	Village
(1)	(2)	(3)
Vishakapatnam	Gajapathinagaram	82. Jadunaiduvalasa 83. Donupalli 84. Paidiparthi 85. Makadivalsa 86. Poram 87. Poramlova 88. Puligummi 89. Butchirajupeta 90. Gurammavalsa 91. Meesalapeta 92. Kompangi 93. Iddanavalsa 94. Challapeta 95. Amarayyavalsa 96. Kailam 97. Jaithi 98. Chintalavalsa 99. Pittada 100. Garugubilli 101. Singavaram 102. Putikavalsa 103. Lothugedda 104. Savaravanivalsa 105. Vanija 106. Vankasomida 107. Jeelikavalsa 108. Agar u 109. Bhudevipet 110. Bondapalli 111. Buruga 112. Bungija

FIRST SEHEDULE - Continued

District	Taluk	Village
(1)	(2)	(3)
Vishakapatnam	Gajapathinagaram	113. Chinnakonela
		114. Paddakonela
		115. Kottaparthi
		116. Yenikala Sitharampuram
		117. Lokuvalsa
		118. Budathanapallerajeru
		119. Davalapeta
		120. Devupalli
		121. Dolapalem Agraharam
		122. Gajapathinagaram
		123. Chintamarapalle
		124. Gangachoillepenta
		125. Gittupalle
		126. Grahapathi Agraharam
		127. Gurlathammirajupeta
		128. Inugantivenkanna Agraharam
		129. Jinnam Agraharam
		130. Kalamrajupeta
		131. Kanimeraka
		132. Kenguva Agraharam
		133. Kindam Agraharam
		134. Kodisa
		135. Kottabaggam
		136. Chittayyavalsa Agraharam
		137. Lingalavalsa Agraharam
		138. Logisa Agraharam
		139. Madhupada
		140. Marupalli
		141. Mentada
		142. Mokasa Kottavalsa
		143. Mutcherla
		144. Mudduru
		145. Narayana Gajapathinagaram Agraharam

FIRST SEHEDULE

District	Taluk	Village
(1)	(2)	(3)
Vishakapatnam	Gajapathinagaram	146. Patabaggam
		147. Patruvada
		148. Pedisela Agraharam
		149. Pedaraba Devipalli (Hamlet)
		150. Rompalli
		151. Puritipenta Agraharam
		152. Rasakindam Dummulepalem (Hamlet)
		153. Rayindram
		154. Ramannapeta Agraharam
		155. Tk. Sithampuram
		156. Bhagirathipuram Agraharam
		157. Rangupuram Agraharam
		158. Salipeta
		159. Sitharamapuram Agraharam
		160. Srirangarajapuram Agraharam
		161. Tamatada Agraharam
		162. Tummikapalli Agraharam
		163. Venkatapuram
		164. Vemali (Laksmipuram) (Hamlet)
		165. Chamalavalsa
		166. Kummarigunta Agraharam (alias Mutyalammapeta)
		167. Mulakalagumadam
		168. Kondavenkatapuram
		169. Rabapalem
		170. Sottadivalsa
		171. Kotaparthivalsa

FIRST SEHEDULE - continued

District (1)	Taluk (2)	Village (3)
Vishakapatnam	Gajapathinagaram	172. Chinaraba
		173. Gadelova
		174. Gudem
		175. Dabbalapadu
		176. Rokatithammapuram
		177. Chintalapadu

SECOND SEHEDULE

(Section 4)

Revenue Division	Revenue Taluk	Revenue Firka	Revenue Village
(1)	(2)	(3)	(4)
1. Markapur	(i)Markapur	1. Markapur	1. Chintakunta 2. Badekhanpeta 3. Gajjalakonda 4. Thippayapalem 5. Melyavanthunipadu 6. Gottipadiya 7. Devarajughattu 8. Nikarampalle 9. Kothapally 10. Idupur 11. Jammanapally 12. Kolabheemunipad 13. Pedda Nagulavaram 14. Pedda Yachavaram 15. Markapur 16. Vemulakota 17. Sivarampuram

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
1. Markapur-- (Contd.,)	(i)Markapur -- (Contd.,)	1. Markapur – (Contd.,)	18. Bhupathipally 19. Bondalapad 20. Akkacheruvu 21. Krishnapuram 22. Narasimhapuram 23. Yellapuram
		2. Dornal	1. Chatlamitta 2. Kalanoothala 3. Dornal 4. Pedda Araid 5. Boyadagumpula 6. Badvid 7. Pragallapad 8. Yadavalli 9. Cherlopalli 10. Pedda Bommalapuram 11. Iyanamukkela 12. Nallaguntla 13. Sanikavaram 14. Katakanipally 15. Chinna Dornal 16. Sunkesula 17. Lingam Vanipalli

3. Dupad

1. Gurrapusala
2. Amanigudipad
3. Boyalapally
4. Gurajapally
5. Duvvali
6. Lellapally
7. Obulakkapally
8. Gollapally
9. Dupad
10. Vishwanadhapuram
11. Thokapally
12. Cumbumpad
13. Ambapuram
14. Gobbur
15. Thangiralapalle
16. Mallapeta
17. Maktumpuram
18. Thimmanapalem
19. Narasingapuram
20. Boyalapalli (Shrotriem)

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
1. Markapur-- (Contd.,)	(i) Markapur -- (Contd.,)	2. Dornal -(Contd.,)	
		4. Yerragondapalem	1. Rayavaram 2. Millampally 3. Ramchandrapuram 4. Komarole 5. Kavulakuntla 6. Yerragondapalem 7. Gangapalem 8. Rachakonda 9. Yandrapalle 10. Chapellamadugu 11. Venkatadripalem 12. Gollavidipi 13. Kolukula 14. Ramasamudram 15. Mittapalem 16. Lolapuram 17. Kataruvanipalli 18. Madhavanipalli
		5. Thripuranthakam	1. Marrivemula 2. Sathakode 3. Mutukula 4. Pullalacheruvu 5. Isukatripuravaram 6. Manepalle 7. Chawtapacherla
SECOND SEHEDULE – (Contd.,)			

(1)	(2)	(3)	(4)
1. Markapur-- (Contd.,)	(i)Markapur -- (Contd.,)	2. Tripurantakham -(Contd.,)	8. Ganapavaram 9. Medapi 10. Annasamudram 11. Thripuranthakam 12. Rajupalem 13. Kankanalapalle 14. Mirjampally 15. Ayyagaripalle 16. Choutopalle 17. Narsapuram
		Special Tracts (Chenchu Gudems)	1. Alligodem 2. Garnipenta 3. Garapenta 4. Guttalacheruvu 5. Chintalagudem 6. Chilakacherla 7. Chinna Chema 8. Chinna Monthola 9. Chennopalem 10. Tummala Baillu 11. Telugu Rayanicheruvu 12. Daddanala 13. Nekkanti 14. Polutla 15. Pedda Chama Gudem 16. Pedda Montrala 17. Ponnala Bailu 18. Burugundala 19. Marripalem 20. Muriki Mallapenta 21. Madama Chelama 22. Sunddakunta 23. Chinaruthapalem 24. Rollapenta 25. Darabayalu 26. Nirjamala 27. Uppaladinnepenta 28. Narsapuram 29. Rayavaram 30. Siva puram 31. Nallaguntla 32. Chintalamudipi 33. Donnalabayalu 34. Panugamadugu

(1)	(2)	(3)	(4)
1. Markapur (Contd.,)	(ii) Giddalor (Contd.,)	1. Giddalor (Contd.,)	1. Giddalor 2. Modampalli 3. Ambavaram 4. Kristamsettypalli 5. Kanchipalli 6. Chattiraddipalli 7. Kongalavidu 8. Narasimhunipalli 9. Kommunur 10. Mundlapad 11. Kothakota 12. Sanjeevaraopet 13. Gadikota 14. Uyyalawada
		2. Komarole	1. Narava 2. Ramavaripalli 3. Badusupalli 4. Mothupalli 5. Reddicherla 6. Allinagaram 7. Brahmanapalli 8. Komarole 9. Chintalapalli 10. Pullareddipalli 11. Idamkal 12. Suravaripalli 13. Badinenipalli 14. Krishnampalli 15. Lingareddipalli 16. Vennampalli 17. Rajupalem 18. Nallaguntla 19. Tamballapalli 20. Podilakondapalli 21. G. Moraipalli 22. Tripurapuram

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
1. Markapur-- (Contd.,)	(ii)Giddalore -- (Contd.,)	1. Racherla -(Contd.,)	

3. Racherla

1. Akavidu
2. Chinaganipalli
3. Jellivaripullalacheruvu
4. Chollavidu
5. Anumalapalli
6. Racherla
7. Bhupanaguntla
8. Thimmapuram
9. Edavalli
10. Gudimetta
11. Palakvidu
12. Somidevipalli
13. Turimella
14. D. Guruvaipalli
15. Venturlapad
16. Madhavapuram

4 Pusulapadu

1. Daddavada
2. Nagireddipalli
3. Taticherla
4. Mokshagundam
5. Pusalapadu
6. Vandutla
7. Salakalavidu
8. Pitikayagulla
9. Madanapulla cheruvu
10. Basinepalli
11. Pachalla
Venkatapuram
12. Galizerugulla
13. Konapalli
14. Dhatara Krishnapuram

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
1. Markapur-- (Contd.,)	(ii) Giddalore -- (Contd.,)	1. Racherla (Contd.,)	
		5. Cumbum	1. Jagganbotla Krishnapuram 2. Chinna Cumbum 3. Cumbum 4. Janganguntla 5. Lanjakota 6. Retalapalli 7. Pedda Obenayani palli 8. Chinna Obenayani palli 9. Ravipadu 10. Avurangabad 11. Nadimpalli 12. Kandulapuram 13. Hazarath Gudem 14. Kagithala Gudem 15. Chinthalapalem 16. Somavarpet 17. Proumamillapalli 18. Besthavarpet 19. Papayapalli 20. Nekunambad 21. Pothavaram
		6. Artheveddu	1. Velegulapaya 2. Gannepalli 3. Magutur 4. Pottibasavaipalli 5. Ayyavaripalli 6. Pedda Kandakur 7. Donakonda 8. Ardhavdui 9. Bollupalli 10. Papinenipalli 11. Yerraguntla 12. Errabalam 13. Lingapuram 14. Bogole 15. Kakerla 16. Anantapalli 17. Lingapuram Kandrika

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
1. Kandukur (Contd.,)	(i) Kandukuru -- (Contd.,)	1. Singarayakonda (Contd.,)	1 Uppalapadu (Z) 2. Paletipadu 3. Devagudur 4. Chirrikurapadu 5. Zurugumalli 6. Vaviletipadu 7. Bitragunta 8. Nandanavaram 9. Kalikivoya 10. Pakala 11. Somarajupalli 12. Singarayakonda (R.S) 13. Sanampudi 14. Kanumalla 15. Paletipad Gadepallavari Kandriga 16. Paletipad (Mocherlawari) Kandriga 17. Thumadu 18. Nandanavanam Vavillavari Kandriga 19. Mulalguntapadu 20. Singarayakonda 21. Palukur 22. Binginipalli
		2. Kondapi	1. Kondapi 2. Peridepi 3. Muppavaram 4. Chodavaram 5. Vennoor 6. Chinavenkanapalem 7. Narasingole 8. Ramachandrapuram 9. Pydipad 10. Chatukupad 11. Jarlapalem (Pedakandlagunta) 12. Illavara 13. Gurrapadia 14. Chinakandlagunta 15. Mugachintala 16. Anakarlapudi 17. Nernurpad 18. Narasimhanayuni Kandriga 19. Kondepi Godiyaramvari Kandriga 20. Chinakandligunta chamarivari Kandriga. 21. Chinakandalagunta Anantabhotlavari Kandriga 22. Gurrapadia Darbha kula-

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
1. Kandukur--	(i) Kandukur	2. Kondapi	
(Contd.,)	-- (Contd.,)	(Contd.,)	23. Ilavara Mamidalavari Kandriga
			24. Kamepalli
			25. Kammepalli Agraharam
			26. Uppaladinna
			27. Narasingole Mahankalivari Kandriga
			28. Chinakandla gunta Mamidalavari Kandriga
			29. Peerapuram Mamidalavari Kandriga
			30. Zamin Mekapudi
			31. Government Mekapad
			32. Ayyaparajupalem
			33. Pachava
			34. Panchava Balagopalapuram
			35. Vardhineni palem
			36. Zuvvigunta
			37. Venkatakrishnapuram
			38. Dharmavaram
			39. Petlur
			40. Petlur Kurugantivari Kandriga
			41. Petlur Machaerlavari Kandriga
			42. Tangella
			43. Tangella Iskavari Palli Kandriga
		3. Ponnalur	
			1. Boganampad
			2. Kotapadu
			3. Kotapad Agraharam
			4. Channipad
			5. Manginipad
			6. Samarapalem
			7. Malepad
			8. Polinenipalem
			9. Veerannapalem
			10. Uppalapadu
			11. Kondasamudram
			12. Ponnalur
			13. Ippagunta
			14. Pedavenkanapalem
			15. Nukavaram
			16. Ravulakollu
			17. Vempad
			18. Vellatur
			19. Muppala
			20. Ponnalur Gudavari Kandriga
			21. Cherukur
			22. Chavatapalem
			23. Lingamgunta
			24. Singanabhotla palem
			25. Vellaturu Kalidasuvari Kandriga
			26. Muppala Kesamavari Kandriga
			27. Yedlurupad
			28. Rajavolupadu

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
1. Kandukur-- (Contd.,)	(i) Kandukur -- (Contd.,)	1. kandakur 4 Kandukur	1. Naladalapur 2. Parikondapad 3. Parakondapad Agraharam 4. Kandukur 5. Kondamudusu palem 6. Mopad 7. Machavaram 8. Kakutur 9. Jillelimudi 10. Pandalapad 11. Kovur 12. Anandapuram 13. Vikkiralapeta 14. Vogur 15. Kondikandukur 16. Mahadevapuram 17. Anantasagaram 18. Kancharagunta 19. Jillellamudi Gadepallivari Kandriga 20. Kondareddipalem 21. Madanagopalapuram 22. Pokuru 23. Nekunampuram 24. Singamanenipalli 25. Nekunampuram. Kalidasuvvari Kandriga
		5. Lingasalmudram	1. Chundi 2. Ayyavaripalli 3. Yerrareddipalem 4. Ramalingapuram 5. Ankabhuplapuram 6. Ramachandrapuram 7. Polinenicheruvu 8. Vengamakkapalem 9. Rollapadu 10. Lingampalem 11. Navabpalem 12. Voletivaripalem 13. Sakhavaram 14. Mogalicherla 15. Lingasamudram 16. Pentrala 17. Racheruvurajupalem 18. Gangapalem 19. Timmareddipalem 20. Veeraraghavunikota 21. Viswanadhapuram 22. Malakondrayuni palem 23. Cheemalapenta 24. Thummagunta 25. Brahamanapalli 26. kalavalla

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
2. Kandukur-- (Contd.,)	(i) Kandukur -- (Contd.,)	6. Lingasamudram (Contd.,)	27. Vengalapuram 28. Mukteswaram 29. Rallapad 30. Narasimhapuram 31. Jangamreddi Kandriga 32. Thuruparajupalem 33. Dappalampadu
		6. Ulvapadu	1. Atmakur 2. Palur 3. Dondapad 4. Ravur 5. Ramayapatnam 6. Chevur 7. Chagollur 8. Virepalli 9. Mocherla 10. Bhimavaram 11. Chakicherla 12. Kollurpad Rajupalem 13. Karedu 14. Mannetikota 15. Krishnapuram 16. Kollurpad Sriranganayakulavari Kandriga
		7. Gudlur	1. Gudlur 2. Kothapeta 3. Chemidhipad 4. Potlur 5. Chinalaterpi 6. Darakanipad 7. Basireddipalem 8. Baddepudi 9. Ammavaripalem 10. Rajupalem 11. Baidupalem 12. Chinapavani 13. Peddapavani 14. Gundlapalem 15. Puretupalli 16. Angirekulapad 17. Anneboyinapalli 18. Venkampeta 19. Naidupalem

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
2. Kandukur-- (Contd.,) --	(ii) Podili	1. Tarlupadu	
			1. Tarlupadu 2. Mirjapeta 3. Karumanipalli 4. Mangalakunta 5. Jagannathapuram 6. Surepalli 7. Goguladinne 8. Rayavaram 9. Obayapalli 10. Jangamreddipalli 11. Kondareddipalli 12. Rothalapadu 13. Ganugapenta 14. Kandareddipalli 15. Thadivaripalli 16. Nagendlamudupu 17. Pathepuram 18. Thummalacheruvu 19. Chennareddipalli 20. Gorugunthalapadu 21. Tellapadu 22. Gollapalli 23. Rolagampadu 24. Seethanagulavaram 25. Kalavalapalli 26. Kethagudipi
	(ii) Podili	2. Pedarikatla	
			1. Mohammadapuram 2. Chinamanagundam 3. Nagampalli 4. Irasalagundam 5. Salanuthala 6. Vinjavartipadu 7. Yedavalli 8. Badugulleru 9. Pedarikatla 10. Chinarikatla 11. Bachalakurapad 12. Katragunta 13. Gotlagattu 14. Budamkayalapadu 15. Siddavaram 16. Mugachintala 17. Garimenapenta 18. Kambhalapadu 19. Nandipalem

(1)	(2)	(3)	(4)
2. Kandukur-- (Contd.) --	(ii) Podili (Contd.)	3. Marripudi	1. Chilamakur 2. Ramayapalem 3. Kakarla 4. Ponnur 5. Vallyapalem 6. Niramamapuram 7. Tsallur 8. Sannamur 9. Ankepalli 10. Ganjipalem 11. Uppalapadu 12. Yelluru 13. Kuchipudi 14. Tippaladevi palli 15. Kondaladevi palli 16. Vemavaram 17. Ramachandrapuram 18. Garlapeta 19. Venkatamarripalem 20. Marripaudi 21. Chimata 22. Talamalla 23. Lakshmipuram
		4. Konakanamitla	1. Nagarjukunta 2. Kondayapalem 3. Veerabhadrapuram 4. Salakanuthala 5. Dondleru 6. Marripalem 7. Garladinne 8. Lakshmakkapalli 9. Truvvalapadu 10. Vaddimadugu 11. Regumanipalli 12. Buradapalem 13. Aswarayunipalem 14. Gurralamadugu 15. Konakanamitla 16. Chintagunta 17. Yedurallapadu 18. Munagapadu 19. Basavapuram 20. Mummayapalem 21. Veligandla 22. Igalapadu 23. Vegomadugu 24. Ambapuram 25. Ganivanipadu 26. Bodapadu 27. Kalujuvvalapadu 28. Ragasamudram

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
-----	-----	-----	-----

2. Kandukur-- (Contd.,) --	(ii) Podili (Contd.,)	5. Podili	1. Amudalapalli 2. Annavaram 3. Chinthagumpalli 4. Nimmavaram 5. Theegadurthipadi 6. Podili 7. Ramulaveedu 8. Pamulapadu 9. Kunchepalli 10. Kesavabhotlapalem 11. Kasipuram 12. Dasallapalli 13. Kellampalli 14. Gosukonda 15. Sudangunta 16. Thummagunta 17. Juvvaleru 18. Akkacheruvu 19. Mallavaram 20. Madalavaripalem 21. Obulakkapalli 22. Ramayanam Kandrika 23. Rajupalem 24. Gundlasamudram 25. Jafiapuram
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(iii) Kanigiri 1. Thimmareddipalli

1. Dasallapalli
2. Anandapuram
3. Nandanavanam
4. Pedagollapalli
5. Peddivenkata palli
6. Muppallapadu
7. Velicherla
8. Vemulapadu
9. Ummanapalli
10. Hanumanthapuram
11. Ramayapalli
12. Veerampuram
13. Viragareddipalli
14. Chinagollapalli
15. Nallagandla
16. Kutagundla
17. Kondareddipalli
18. Kotatippala
19. Doddichintala
20. Neelakantapuram
21. Raseedpuram
22. Masayapeta
23. Hajeepuram
24. Hanumanthanipad
25. Upendrapuram
26. Thimmareddipalli

SECOND SEHEDULE – (Contd.,)

(1)

(2)

(3)

(4)

2. Kandukur--
(Contd.,) --

(iii) Kanigiri
(Contd.,)

2. Kanigiri
-- (Contd.,)

1. Punugodu
2. Kancheepuram
3. Punugodu Kandrika
4. Dirasavancha
5. Kanamadugu
6. Kanigiri town
7. Kanigiri Rural
8. Sankavaram
9. China Irlapadu
10. Gosulaveedu
11. Polavaram
12. Kalagotla
13. Chakirala
14. Nimmamaheswara puram
15. Peramugudipalli
16. Rachagundlapadu
17. Somanapalli
18. Kodigudlapadu
19. Thummagunta
20. Ganugapenta
21. Chellagirigala
22. China Alavalapadu
23. Ramanujapuram
at Thakkelapadu
24. Lingojipuram
25. Thalakonda padu
26. Vijayagopalapuram

3. Peda Alavalapad

1. Gudipadu
2. Pothavaram
3. Neredupalli
4. Murugummi
5. Marella
6. Ramagovindapuram
7. Pedacherlopalli
8. Chinavarimadugu
9. Pedavarimadugu
10. Vepagumpalli
11. Chintagumpalli
12. Battupalli
13. Muddapadu
14. Gosigundla
15. Hajisapuram
16. Bommireddipalli
17. Thallur
18. Pithiguntapalli
19. Peda Alvalapadu
20. Ayyanapalem
21. Chowtagogula palli
22. Vitalapuram

SECOND SEHEDULE – (Contd.,)

(1)

(2)

(3)

(4)

2. Kandukur--
(Contd.,) --

(iii) Kanigiri
(Contd.,)

4. Veligandla
-- (Contd.,)

1. Kankanampadu
2. Gandlaseetharamapuram
3. Ganesunipalli
4. Morapagunta
5. Gurugupadu
6. Gannavaram
7. Paduvanagulavaram
8. Panduva
9. Jangamnarasaya palli
10. Perugupalli
11. Hussainpuram
12. Chodavaram
13. Mogallur
14. Bonthaguntapalli
15. Ballavaram
16. Ramagopalapuram
17. Ramalingapuram
18. Pulikuntaralla palli
19. Vedullacheruvu
20. Veligandla
21. Kotarupalli
22. Immadichruvu
23. Kotrakesvabhotla Kandrika
24. Brundavanam
25. Guruvajipeta
26. Cheerladinne
27. Chennakesavapuram
28. Jammalamadake
29. Nagireddipalli
30. Umamaheswarapuram
31. Krishnapuram
32. Vengapadu

5. Chandrasekharapuram

1. Darasiguntapeta
2. Bonthavaripalli
3. Anneboyinakistam palli
4. Mandanoolu vengannapalli
5. Jaganmohana Gopalapuram
6. Krishnamanaidu palli
7. Venkatayacheruvu
8. Chinakotapalli
9. Boyamadugula
10. Pilipalli
11. Thalagodur
12. Thungodu
13. Thellanellamala
14. Devakimarri
15. Ragulacherllaka
16. Ganesunipalli
17. Kampachennam palli
18. Lanjagudipadu
19. Ambavaram

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
2. Kandukur--	(iii) Kanigiri	5. Chandra	

-- (contd.,)	-- (Contd.,)	Sekharapuram (Contd.,)
		20. Kothapalli
		21. Chennapunaidu palli
		22. Vedullapalli
		23. Vatlabayalu
		24. Malameedipalli
		25. Ayalurivaripalli
		26. Vadavenganapalli
		27. Obbireddipalli
		28. Bodavaladinne
		29. Chandrasekharapuram
		30. Bodavulapalli
		31. Muppalanaidupalli
		32. Mundlapadu
		33. Darsithimmakkapalli
		34. Arivemula
		35. Jangamvaripalli
		36. Chintalapalem
		37. Lakapalli
		38. Akkampeta
		39. Yekunampuram
		40. Cherlopalli
		41. Thummagunta
		42. Nallamadugula
		43. Kovilampadu
		44. Anikalapalli
		45. Pedagogulapalli
		46. Viranchipuram
		47. Uppalapadu
		48. Kondaboyinapalli
		49. Ranganaidupalli
		50. Gumminenipalli
		51. Guntachennamapalli
		52. Pullagoorapalli
		53. Musunur

6. Pamur

1. Pamur
2. Kodigudlapadu (East)
3. Pothavaram
4. Jangalapalli
5. Anumanakonda
6. Motravulapadu
7. Chinatalapalem
8. Dadireddipalli
9. Gummalapadu
10. Vaggampalli
11. Chilakapadu
12. Padamati Dubagunta
13. Venkatapuram
14. Nuchupadu
15. Thiragundaladinne
16. Pidugupalem
17. Kambhampadu

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
2. Kandukur--	(iii) Kanigiri	6. Pamur	

(Contd.,) --

(Contd.,)

-- (Contd.,)

18. Bukkapuram
19. Tatayapalli
20. Nalajanampad
21. Pedarajupalem
22. Komatigunta
23. Nagulavaram
24. Chintapudi
25. Ballipalli
26. Balavenkatapuram
27. Viswanadhapuram
28. Raviguntapalli
29. Nasikatriyambakkam
30. Kattakindipalli
31. Chilamkur

7. Bhotlagudur

1. Mopadu
2. Balijapalem
3. Bhotlagudur
4. Bompeddupadu
5. Appamambapuram
6. Ayyavaripalli
7. Malakondapuram
8. Guntvpalli
9. Sankarapuram
10. Ayyanakota
11. Lakshmakkapalli
12. Bodavada
13. Kambaladinne
14. Karollapadu
15. Renimadugu
16. Inimerla
17. Siddavaram
18. Puttamanaidupalli
19. Thimmanayunipalli
20. Peda Irlapadu

(iv) Darsi

1. Kurichedu

1. Dekanakonda
2. Peddavaram
3. Bayyavaram
4. Namassivayapuram
5. Bodanampadu
6. Avulamanda
7. Naidupalem
8. Kallur
9. Alavalapadu
10. Gangavaram
11. Potlapadu
12. Ganga Donakonda
13. Kurichedu
14. Perumbhotla palem
15. West Veerayapalem

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
2. Kandukur-- -- (Contd.,)	(iv) Darsi	1. kuriehedu	

16. Mallaypalem
17. Kasipuram
18. Mustlagangavaram

2. Donakonda
 1. Sangapuram veerapalli
 2. West Kambhampadu
 3. Ramapuram
 4. Rudrasamudram
 5. Indlacheruvu
 6. Ragamakkapalli
 7. Pochamakkapalli
 8. Manginapudi
 9. Bhumanapalli
 10. Ananthavaram
 11. Aravallipadu
 12. Kocherlakota
 13. Siddayapalem
 14. Vaddipadu
 15. Gudipadu
 16. Badapuram
 17. Lakshmipuram
 18. Yerrabalem
 19. Vabbapuram
 20. Polepalli
 21. Bhattepadu
 22. Jagannadhapuram
 23. Chandavaram
 24. Venkatapuram
 25. Peddanapalem (Donakonda R.S.)
 26. Lakshminarayanapuram
 27. Narasimhanayanipalem
 28. Veeravenkatapuram
 29. Tellapadu

3. Marella

1. Marrella
2. Vemparala
3. Uppalapadu
4. Nuzellapalli
5. East Kambhampad
6. Edara
7. Bheemavaram
8. Kommavaram
9. Bhattupalli
10. Umamaheswarapuram
11. Mylavaram
12. Pasupugallu
13. Vemula
14. Vemula Banda
15. Chintalapudi
16. Jammalamadaka
17. Purimetla
18. Nadimpallivari Kandrika

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
2. Kandukur-- -- (Contd.,)	(iv) Darsi -- (Contd.,)	4.Pothakamur	1. Pothakamur 2. Cheruvukommapalem

3. Singanapalem
4. Sarvamitta
5. Boddikurapad
6. Surayapalem
7. Peda Vuyyalavada
8. Krishnapuram
9. China Vuyyalavada
10. Peda Vuagallu
11. Chinna Vuagallu
12. Mohiddinpuram
13. Sitasagaram
14. Tripurasundaripuram
15. Kothapalli
16. Korlmadugh
17. Lakshminarayanapuram
18. Lakkavaram
19. Nagambhotlapalem
20. Kellampalli
21. Basavapuram
22. Sankaranarayanapuram
23. East Veerayapalem
24. Choutapalem
25. Samanthapudi
26. Akkamambapuram

5. Darsi

1. Darsi
2. Pulipad
3. Brindavanam
4. Timmayapalem
5. Annavaram
6. Rajampalli
7. Jamukaladinne
8. Venkatapuram
9. Lankojanapalli
10. Balapuram
11. Pothavaram
12. Devavaram
13. Tanamchintala
14. Chandalur
15. Tummadalapadu
16. Venkatachalampalli
17. Chalivendra
18. Abbayapalem
19. Bandellapaya
20. Bandiveligandla
21. Jammigumpala
22. Yerrobanapalli
23. Bukkapuram
24. Ramachandrapuram
25. Ganeswarapuram
(Thurpuvenkatapuram)

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
2. Kandukur-- -- (Contd.,)	(iv) Darsi -- (Contd.,)	5. Darsi -- (Contd.,)	
		6. Tallur	1. Tallur

2. Malkapuram
3. Sivarampuram
4. Peddarravipadu
5. Tammalur
6. Vempadu
7. Madhavaram
8. Somavarappad
9. Polavaram
10. Avisannavaripalem
11. Sankarapuram
12. Mudlamur
13. Dosakayalapadu
14. Bellamkondavaripalem
15. Ramabhadrapuram
16. Mannepalli
17. Vitlapuram

1. Ongole

1. Ongole
2. Annavarappad
3. Mamidipalem
4. Yerajerla
5. Mangaladripuram
6. Sarvireddipalem
7. Cheruvukommupalem
8. Venugamakkapalem
9. Pellur
10. Narasapuram
11. Malleswarapuram
12. Koppolu
13. Alluru
14. Padarthi
15. Aloor
16. Muktinuthalapad
17. Throvagunta
18. Chekurapad
19. Gudimellapad

2. Tangutur

1. Tangutur
2. Velagapudi
3. Ananthavaram
4. Jayavarram
5. Karumanchi
6. Nidamalur
7. Marlapad
8. Pondur
9. Kandulur
10. Mallavarappad
11. Thurupunaidupalem
12. Gosuvandlakattubad

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
3. Ongole -- (Contd.,)	(i) Ongole -- (Contd.,)	2. Tangutur -- (Contd.,)	13. Madanur 14. Payakarikhandrika 15. Ithamukkala

16. Rajupalem
17. Vasepallipad
18. Somavarappad
19. Vallur
20. Kavalimanyam
21. Mangaladripuram

3. Santhanuthalapad

1. Santhanuthalapad (Gangavaram)
2. Mynampad
3. Yendlur
4. Konijedu
5. Mattepad Vemulapad
6. B. Maddulur
7. Chilakapad
8. Padmati Takkellapad
9. Gummampad
10. Guravareddipalem
11. Pidathlagudipad
12. Lakshmipuram
13. Rudravaram
14. Pernamitta
15. Manganur
16. Konagaripalem

4. Chimakurthi

1. Chimakurthi
2. Gongunta
3. Gunduvarilaxmipuram
4. Ramachandrapuram
5. Bhusurapalli
6. Chinaravipad
7. Pulikonda
8. Mylavaram
9. Rajupalem Lakshmipuram
10. Budavada
11. Nippattlapad
12. Devarrapalem
13. Kandurrivarri Agraharam
14. Badlamudi
15. Toragudipad
16. Manchikalapad
17. Yerragudipad
18. Padamatinadupalem
19. Pidatalapudi
20. Yenikapad

5. Maddipad

1. Maddipad
2. Doddavarappad
3. Pedakuthapalli

SECOND SCHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
3. Ongole -- (Contd.,)	(i) Ongole -- (Contd.,)	4. Chimakurthi -- (Contd.,)	4. Nellatur 5. Chandrapad 6. Mallavaram 7. Velampalli 8. Kolachanakota

9. Venkateswarapuram
10. Pallamalli
11. Nekunambada
12. Sitaramapuram
13. Nandipad
14. Inamanamellur
15. Lingamgunta
16. Yedugundlapad
17. H. Nidamanur
18. Annangi
19. Rachavaripalem
20. Kirthipad
21. Gundlapalli

6. Ammanabrole

1. Ammanabrole
2. Ulchi
3. Devarampad
4. Kanuparthi
5. Paparla
6. Machavaram
7. Chadalavada
8. Maddiralapad
9. Chiravannupalapad
10. Naguluppalapadu
11. Pothavaram
12. Uppugundur
13. Kandlagunta
14. Karavadi
15. Chejerla

(ii) Addanki

1. Addanki

1. Vallaparla
2. Ramakur
3. Dharmavaram
4. Kalvakur
5. Bommanampad
6. Addanki South
7. Addanki North
8. Muppavaram
9. Kondamanjulur
10. Vallapalli
11. Chakrayapalem
12. Ramayapalem
13. Gopalapuram
14. Bytamanjulur
15. Jangamaheswarapuram
16. Chinakothapalli
17. Narasimhapuram
18. Kotikalapudi

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
3. Ongole -- (Contd.,)	(i) Ongole -- (Contd.,)	2. Medarametla	
			1. Bodduvaripalem
			2. Turrupu Takkellapad
			3. Korrisapad
			4. Dyvalarravur

5. Kottakota
6. Manikeswarm
7. Pichikalagudipad
8. Alavalapad
9. Nannurupad
10. Anamanamur
11. Dhenuvakonda
12. Garlapad
13. Ghadiyapudi
14. Modepalli
15. Kunkupad
16. Doddavaram
17. Ilapavulur
18. Somavarappad
19. Kondamur
20. ReniNgavaram
21. Kasyapuram
22. Rangasayipuram

3. Duddukur

1. Duddukur
2. Idumudi
3. Chintagumpalli
4. Maddirala Muppala
5. Bhimavaram
6. Timmasamudram
7. Koniki
8. Chandalur
9. Gangavaram
10. Budavada
11. Kotapad
12. Pangulur
13. Kopperapad
14. Ravinuthala
15. Rachapudi
16. Paidipad
17. Prasangulapad
18. Nujellapalli
19. Bollapalli

4. Martur.

- 1 Vinjanampadu
2. Polur
3. Eddanapudi
4. Anantavaram
5. Konedana
6. Vuppumagulur
7. Rajupalem
8. Enamadala
9. Martur

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
3. Ongole -- (Contd.,)	(ii) Addanki -- (Contd.,)	4. Martur -- (Contd.,)	10. Nagarjupalli 11. Konanki 12. Kolalapudi 13. Dronadula 14. Babbepalli 15. Gannavaram

			16. Punnur 17. Vemavaram 18. Darsi 19. Jonnatali 20. Lakkavaram
	5. Kommalapad		1. Vellalacheruvu 2. Kamepalli 3. Kopparam 4. Elchur 5. Kunduru (East) 6. Kunduru (West) 7. Kukutlapalli 8. Gorrepad 9. Kopperapad 10. Vaidena 11. Mukteswaram 12. Guntupalli 13. Ballikurava 14. Gopapuram 15. Kopperappalem 16. S.L. Gudipad 17. Channupalli Agram 18. Kommalapad 19. Santhamagulur 20. Tangedumalli 21. Gurjepalli
	(iii) Chirala	1. Chirrala	1. Chirala 2. Perala 3. Ipurupalem 4. Vada 5. Karamchedu 6. Swarna 7. Kothapeta 8. Vetapalem 9. Nayanpalle 10. Pullaripalem 11. Pandillapalli 12. Motupalli 13. Gavinivaripalem

SECOND SEHEDULE – (Contd.,)

(1)	(2)	(3)	(4)
3. Ongole -- (Contd.,)	(iii) Chirala	1. Chirala 2. Santharavur	1. Inkollu 2. Kadavakuduru 3. Chinaganjam 4. Pedaganjam 5. Mattigunta

6. Santharavur
7. Kodavalivaripalem
8. Gonasapudi
9. Daggubadu
10. Poosapad
11. Pavulur
12. Nagendla
13. Idupulapad
14. Kesavarappad Agrm

3. Parchur

1. Parchur
2. Upputur
3. Veerannapalem
4. Kunkalamarru
5. Devarapalli
6. Garnepudi
7. Channubhotlapalem
8. Jagarlamudi
9. Nuthalapad
10. Adusumalli
11. Gollapudi
12. Bodavada
13. Inagallu
14. Edubadu Agram
15. Cherukur
16. Ramanayapalem
17. Adipudi